

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1988**

TO BE ANSWERED ON THE 5TH AUGUST, 2026/ SHRAVANA 14, 1948 (SAKA)

PREVENTION OF SMUGGLING OF NARCOTIC SUBSTANCES

1988. # SHRI SHIVESH KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the steps taken by Government to prevent the smuggling of narcotic substances;**
- (b) the details of the narcotic substances seized during the last five years; and**
- (c) the quantity of narcotic substances seized from smuggling through maritime routes during the last five years and the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

- (a) Government has taken various steps to prevent the illicit trafficking of narcotics, some of which are as under: -**
 - (i) To address the challenge of illicit drug trafficking & abuse of drugs, Vision Document on Narcotics Control (2026-2029) has been released on 26.06.2026, which lays down a 3-year road map with clear priorities and time bound targets to be achieved by various stakeholders to control drugs with ‘Whole-of-Government’ & ‘Whole-of-Society’ approach.**

- (ii) Narcotics Control Bureau (NCB), Drug Law Enforcement Agencies (DLEAs) and State Police, are actively engaged in enforcement activity under the Narcotics Drugs and Psychotropic Substances (NDPS) Act, 1985. These concerted efforts have resulted in significant achievements in term of drug seizures, registration of cases, arrests, disposal of seized drugs, destruction of illicit cultivation, financial investigations and preventive detention under Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (PITNDPS) Act, 1988.**
- (iii) Established a 4-tier Narco-Coordination Centre (NCORD) mechanism for ensuring better coordination between Central & State Drug Law Enforcement Agencies and other stake holders in the field of controlling drug trafficking and drug abuse in India.**
- (iv) An NCORD portal has been developed by NCB. It is an all in one portal for information related to drug law enforcement. Topics like NCORD, Training & Capacity Building, Narco-offenders data, legal information, exemplary initiatives taken by states etc are covered on the NCORD portal.**
- (v) To monitor the investigation of significant and important drug cases including cases of narco-terrorism, a Joint Coordination Committee**

(JCC) with DG, NCB as its Chairman has been set up. So far, 11 JCC meetings at the Central level and 75 JCCs at the State level have been conducted.

- (vi) All Director General of Police (DGPs) of States/UTs have been requested for sensitization of beat constables, field officers and SHOs regarding Red Flag Indicators (RFI) and emerging threats relating to clandestine manufacturing of synthetic drugs, particularly Mephedrone and Amphetamine-type Stimulants (ATS).**
- (vii) NCB has been regularly coordinating with other agencies like Excise, Border Security Force (BSF), State ANTF etc. to conduct joint operations to control the drug trafficking.**
- (viii) Financial investigations and effective implementation of the PITNDPS is being regularly emphasized at forums viz. NCORD, JCC, Regional Conference for dismantling and weakening of organized synthetic drug trafficking networks.**
- (ix) Comprehensive guideline on financial investigation, facilitating systematic identification, tracing and attachment of proceeds of crime have been issued.**
- (x) For the capacity building of Drug Law Enforcement Officers and Agencies, NCB organizes workshops/ seminars/ training programmes. NCB is regularly conducting specialised training programmes on**

investigation of clandestine laboratories and precursor chemical diversion in collaboration with the United States-Drug Enforcement Administration (US-DEA), with participation of officers from Central Agencies and State DLEAs.

(xi) India holds regular Director General (DG) Level/Bilateral talks on drug related matters with countries such as Myanmar, Nepal, Thailand, Sri Lanka, Indonesia, Singapore, United States of America (USA).

(xii) NCB has strengthened international cooperation in drug control through bilateral agreements with 27 countries and Memorandum of Understanding (MoUs) with 19 countries.

(b) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2024; details of the narcotic substances seized during 2020-2024 is at Annexure-I.

(c) The details of narcotic drugs and psychotropic substances seized from smuggling through maritime routes during 2021-2025, as reported by various DLEAs to NCB is at Annexure-II.

Details of the narcotic substances seized during 2020-2021

SL	Crime Heads	2020			2021		
		KGs.	Nos.	Ltrs.	KGs.	Nos.	Ltrs.
1	Opium Based Drugs	246223.868	0	0	268671.105	0	0
2	Cannabis Based Drugs	853554.414	0	0	796080.805	0	0
3	Cocaine(In Kg)	493.009	0	0	2220.490	0	0
4	Psychotropic Substances	5357.801	0	0	1457.439	0	0
5	Medicinal Preparations	82111.512	56069140	139495.917	51299.887	44578576	682129.967
6	Drug Precursor - Acetic Anhydride	17.612	0	0	0.000	0	0
7	Cannabis Plants	-	-	-	-	-	-
7	Poppy Plants	-	-	-	-	-	-
8	Other Drugs	129009.023	3185911	964736.080	17415.976	3834111	213496.370
	Total	1316767.239	59255051	1104231.997	1137145.702	48412687	895626.337

Source: Crime in India (NCRB)

Details of the narcotic substances seized during 2022-2024

SL	Crime Heads	2022			2023			2024		
		KGs.	Nos.	Ltrs.	KGs.	Nos.	Ltrs.	KGs.	Nos.	Ltrs.
1	Opium Based Drugs	337169.905	0	0	408104.285	0	0	369695.842	0	0
2	Cannabis Based Drugs	1716700.049	0	0	546767.616	0	0	537675.049	0	3859.221
3	Cocaine(In Kg)	71.829	0	0	112.533	0	0	1317.380	0	0
4	Psychotropic Substances	3042.983	0	0	6084.795	0	0	7101.037	1821	0
5	Medicinal Preparations	16249.711	17189558	4561206.774	12847.491	19653370	1946256.961	4589.101	40487768	854251.987
6	Drug Precursor - Acetic Anhydride	0.000	0	0	186.407	0	0	61.059	0	0
7	Cannabis Plants	-	-	-	-	-	-	0.000	27384433	0
7	Poppy Plants	-	-	-	-	-	-	0.000	478405	0
8	Other Drugs	7341.059	301413	79542.325	61436.962	1251916	23322.453	22131.639	24300	7229.925
	Total	2080575.536	17490971	4640749.099	1035540.089	20905286	1969579.414	942571.125	68376727	865341.133

Source: Crime in India (NCRB)

**Details of narcotic drugs and psychotropic substances seized from smuggling through
maritime routes during 2021-2025**

Drug (in kgs/ Nos)	2021	2022	2023	2024	2025
Amphetamine	0	221.1	0	1.165	305.894
Methamphetamine	0	198.1	2824	6818.365	0
Mixture of ATS & Ketamine	0	0	0	0	0
Charas	0	528.7	0	3187	1.335
Cocaine	303.403	111.755	85.006	0	0
Heroin	4242.36	1789.14	0	86.6	0
Ketamine	0	0	0	0	0
Morphine	0	0	0	0	0
Ganja	0	422.04	0	0	53.62
Hashish Oil	0	1	0	0	29.954
Total (In Kg)	4545.763	3271.834	2909.006	10564.08	390.803
Tablets (In No.)	0	0	0	94,19,000	0
Injection (In No.)	0	0	0	1,000	0

Source: NCB